

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN . & ORS.

Respondent(s)

Date : 29-08-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr.Lakshmi Raman Singh, AOR

For Respondent(s)

Mr.Ashwani Kumar,Adv.
Ms.Mona K. Rajvanshi, AOR

Mr.Santosh Kumar,Adv.
Mr.Vinay Garg, AOR

Mr.Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

The respondent No.8 is reported to be dead. Ld.counsel for the appellant shall within a period of four weeks file an application for substitution to bring on record the Lrs. Of the said respondent.

List the matter again on 24.10.2017.

SANJAY PARIHAR
Registrar

SB